Annexure – 3

Name of the corporate debtor: Shri Govind Realty Private Limited; Date of commencement of CIRP:16.12.2021.; List of creditors as on: 22.01.2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verificati	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount covered by	Whether related	% voting share in CoC					
	Intec Capital Limited	0	29.12.2021	4,87,84,995.00	4,87,84,995.00	Financial Debt	Yes	Yes	No	20.93%	0	0	0	0	
	Punjab National Bank	Nationalised Bank	06.01.2022	18,43,04,642.00	18,43,04,642.00	Financial Debt	Yes	Yes	NO	79.07%	0	0	0	0	supportings
					23,30,89,637.00										

Annexure – 4

Name of the corporate debtor: ……; Date of commencement of CIRP: ……; List of creditors as on: ……

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of	Amount	Amount of claim	Nature of	Amount	Whether	% of voting					